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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

O.A.No.169/92

Date of Order: 26.2.1992

BETWEEN:

D.Srinivas Reddy

.. Applicant.

A N D

1. The Union of India, rep. by  
its Secretary, Ministry of  
Agriculture, New Delhi.

2. The Director(Statistics)  
and Project/Director  
National Institute of Rural  
Development, Rajendranagar,  
Hyderabad - 500 030. .. Respondents.

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Counsel for the Applicant .. Mr. I.Aga Reddy

Counsel for the Respondents .. Mr.NR.Devraj, *Adj Case*

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CORAM :

HON'BLE SHRI R.BALASUBRAMANIAN, MEMBER (ADMN.)

HON'BLE SHRI T.CHANDRASEKHARA REDDY, MEMBER (JUDL.)

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(Order of the Division Bench delivered by  
Hon'ble Shri T.Chandrasekhara Reddy, Member (Judl.) ).

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Mr. I.Aga Reddy, Advocate for the applicant  
and Mr.NR.Devraj, Advocate for the respondents are present.  
We have heard both sides.

2. In this case Office has raised an objection with  
regard to the maintainability of this OA on the point of  
jurisdiction. Mr.NR.Devraj after receiving instructions from  
the 2nd respondent opposes this OA. It is brought to our  
notice that the respondent is an autonomous body. So the  
respondent does not come within our jurisdiction in view of the  
Section 14(2) of the Administrative Tribunals Act as the  
required notification is not made.

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In view of this position we upheld the office objection and reject this OA as not maintainable.

*Balasubramanian*

(R. BALASUBRAMANIAN)  
Member (Admn.)

*Chandrasekhar Reddy*

(T. CHANDRASEKHARA REDDY)  
Member (Judl.)

Dated: 26th February, 1992.

(Dictated in the Open Court)

*4*  
Deputy Registrar (Judl.)

*392*

Copy to:-

1. Secretary, Ministry of Agriculture, Union of India, New Delhi.
2. The Director (Statistics) and Project/Director National Institute of Rural Development, Rajendranagar, Hyd-500030.
3. One copy to Sri. I. Aga Reddy, advocate, flat No.5, Block No.6, Baghlingampalli, Hyderabad-44.
4. One copy to Sri. N.R. Devraj, Addl. CGSC, CAT, Hyd-bad.
5. One spare copy.
6. One copy to S. O. Scrutiny Section, CGS, Hyd.

Rsm/-

sd

*rsd  
D.O.A  
2/3/92*

9/34 ✓

O.A. 169/92

TYPED BY  
CHECKED BY

COMPARED BY  
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. V.G.

THE HON'BLE MR.R.BALASUBRAMANIAN: M(A)

AND

THE HON'BLE MR.T.CHANDRASEKHAR REDDY:  
M(JUDL)

AND

THE HON'BLE MR.C.J.ROY: MEMBER(JUDL)

DATED: 26/1/1992 ✓

ORDER/JUDGMENT:

R.A/C.A/ M.A.No. 169/92

O.A.No.

T.A.No.

(W.P.No.)

Admitted and interim directions  
issued.

Allowed

Disposed of with directions.

Dismissed

Dismissed as withdrawn

Dismissed for Default.

M.A., Ordered/ Rejected

No Order as to costs.

